

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **01.05.2024** THROUGH VIDEO CONFERENCING

---

**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

---

**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP/73(CHE)2022  
**NAME OF THE PETITIONER(S)** : Dream Technologies Pvt Ltd  
**NAME OF THE RESPONDENTS** : ROC, Chennai  
**UNDER SECTION** : Sec 252 of CA, 2013

---

**ORDER**

Present: Ld. Counsel Shri. N Mohan for the Petitioner.

Ld. Counsel Shri. Avinash Krishnan Ravi for RoC.

Ld. Counsel for RoC submits that report is ready and it will be filed very shortly. Copy be served on the Counsel for the Petitioner.

List the petition for hearing on **12.06.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)